

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 127

CA Nos. 48/22, 121/22, 127/23, 158/23
and
CP No. 8/Chd/Hry/2022

IN THE MATTER OF:

Tarsem K Ruby

...Petitioner

Vs.

Ojas Medical Services Pvt. Ltd & Ors.

...Respondents

Under Section: 241, 242 & 244, CA 2013 & R 11 NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 14.06.2024.

Sd/-

Court Officer

Preeti
03.05.2024